

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1706
(TO BE ANSWERED ON 13.02.2019)

FUNCTIONING OF CBI

†1706. SHRI SUSHIL KUMAR SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has reviewed the functioning of the Central Bureau of Investigation (CBI) and Vigilance Organisations in the country;
- (b) if so, the details thereof;
- (c) whether the Government has collected the details of the performance of CBI and Vigilance Organisations in various Ministries and the cases registered and the persons accused/acquitted in such cases during the last three years and the current year; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) and (b): As per the provisions of the Delhi Special Police Establishment (DSPE) Act, 1946, the superintendence over Central Bureau of Investigation (CBI) in respect of investigation of Prevention of Corruption (PC) Act cases vests with the Central Vigilance Commission (CVC). To perform this statutory role, the CVC conducts regularly monthly review meeting with Director, CBI in which among other things, an in-depth review of the progress of investigation of cases under PC Act is done.

Further, as per section 14(1) of the CVC Act, 2003, it shall be the duty of the CVC to present annually to the President a report as to the work done by the Commission within 6 months of the close of the year under report. In compliance thereto, the Annual Report of CVC is laid in the Parliament every year.

(c) and (d): The details of the cases registered by CBI and accused persons acquitted in such cases during the last 03 years, i.e. 2016 to 31.01.2019 are as under:-

Year	No. of regular cases/FIRs registered during 2016 to 31.01.2019	Out of cases registered during 2016 to 31.01.2019, no. of cases in which accused persons were acquitted	No. of accused persons acquitted in cases registered during 2016 to 31.01.2019
2016	925	12	17
2017	940	03	03
2018	765	0	0
2019(upto 31.01.2019)	67	0	0
